

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3158/2017**

This the 2<sup>nd</sup> day of November, 2018

**Hon'ble Ms. Aradhana Johri, Member (A)**

Smt. Mamta Devi, Aged 39 years,  
Widow of Late Sh. Virender Kumar,  
R/o. H. No.3313/31, Vishnu Garden,  
Gurgaon (Haryana) ...Applicant

(None)  
Versus

1. Union of India, through the Secretary,  
Ministry of Communication,  
Department of Post, Sanchar Bhawan, New Delhi.
2. The Director,  
New Delhi Sorting Division,  
Department of Post, New Delhi-1.
3. The Senior Superintendent  
New Delhi Sorting Division,  
Department of Post, New Delhi – 110 001....Respondents

(By Advocate : Mr. H. K. Bajpai for Mr. R. K. Jain)

**O R D E R (O R A L)**

This matter was called out. Counsel for applicant is not present even though they have requested the matter to remain on Board. Mr. H. K. Bajpai, learned proxy counsel for respondents is present.

2. The O.A is dismissed in default.

(Aradhana Johri)  
Member (A)

/Mbt/